

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/2108/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the ^{1st April} ~~March~~, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/1865 dtd 31st March, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.04.2022 and 12.04.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 08.04.2022 till the morning of 18.04.2022**, as prayed for. Further, the Civil Judge & Assistant Sessions Judge, Bongaigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/2109/A, dated 01.04.2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

S. N. Sarma
JT. REGISTRAR (VIGILANCE)